

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-516(ND)/2017

**CORAM:**

**PRESENT: SMT.DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2018**

**NAME OF THE COMPANY: IFCI Ltd. Vs. Cedar Infonet Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	Mr. Narendra Singh, Advocate		
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	For the Respondent:	Mr. Kushal Gupta, Advocate		
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**ORDER**

A request for adjournment is made by Ld. Counsels of both the parties.

At their request adjourned to 27<sup>th</sup> February, 2018.

*-s-d-1*

**(Deepa Krishan)  
Member (T)**

*-s-d-1*

**(Ina Malhotra)  
Member (J)**